

Company: Sol Infotech Pvt. Ltd.

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Date: 29/11/2025

(2024) 04 NCLAT CK 0008

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 402 Of 2024

Akbar Travels of India Private

Limited

APPELLANT

Vs

Ritco Travels & Tours Private

Limited

RESPONDENT

Date of Decision: April 3, 2024

Acts Referred:

• Insolvency and Bankruptcy Code, 2016 - Section 5(20), 5(21), 8, 9, 9(5), 9(5)(2)(d), 61(1)

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka,

Member (T)

Bench: Full Bench

Advocate: Nausher Kohli, Gaurav Arora

Final Decision: Dismissed

Judgement